

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1442
ANSWERED ON 09TH MARCH, 2017

TRAFFIC JAM IN DELHI

1442. SHRI CHANDU LAL SAHU:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that the traffic of Delhi is getting slow day by day and is causing great inconvenience to the passengers;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to reduce this during the last three years along with the plans to tackle this grievous problem in future?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam. The number of motor vehicles on Delhi Roads are growing and as a result, problem of traffic congestion/jam on roads is faced in several parts of Delhi.
- (b) The Compound Annual Growth Rate (CAGR) of total number of registered vehicles in Delhi has gone up by 4.4% over the last three yers from 2013 to 2015. The total number of registered vehicles in Delhi for last three years is as under:-

| Year (as on 31 st March) | Total numbers of registered vehicles in Delhi |
|-------------------------------------|---|
| 2013 | 77,85,283 |
| 2014 | 82,92,757 |
| 2015 | 88,50,720 |

(c) Ministry of Road Transport & Highways is providing central assistance to State Road Transport Corporations for development of IT infrastructure to make the Public Transport System more sophisticated and comfortable and issued guidelines to promote and regulate sharing mobility. Construction of Eastern Peripheral Expressway (EPE) and Western Peripheral Expressway (WPE) decongest Delhi and provide the hassle free movement of non- Delhi bound traffic from the neighbouring States. A High Powered Inter-Ministerial Committee on “Decongesting Traffic in Delhi” constituted by Ministry of Urban Development has recommended four-pronged strategic approach to improve the traffic condition in Delhi. These are: (i) improving Public Transport and disincentivizing use of private vehicles; (ii) Road safety and Traffic management; (iii) Enhancing institutional capacity and (iv) Transit Oriented Development. State /Union Territories and Urban Local Bodies are taking necessary initiatives including planning and execution of urban transport systems being the State subject in terms of Entry 13 of the State List of the Constitution of India.
